

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 102/ OAC Date. 28.05.2020

As per the resolution of the Hon'ble Arbitration Committee being approved by the Hon'ble Chief Justice on 28.05.2020, it is to be informed that all the Hon'ble Active Arbitrators have their option to start arbitration proceeding either from their Residential Office or they may use the High Court of Orissa Arbitration Centre by observing social distancing protocol and other safety norms for Covid-19.

By order


28/05/2020

Coordinator

High Court of Orissa Arbitration Centre

Memo No. 103 Dated.28.05.2020

Copy forwarded to:

1. All the Active Arbitrators conducting Arbitration Proceedings in the High Court of Orissa Arbitration Centre.
2. NIC for uploading the notice.

for information.


28/05/2020

Coordinator

High Court of Orissa Arbitration Centre